

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

STARRED QUESTION NO:220
ANSWERED ON:12.03.2013
ERADICATION OF UNTOUCHABILITY
Sainuji Shri Kowase Marotrao

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether a Committee had been constituted in the Ministry to review the implementation of the Acts pertaining to untouchability in various States/UTs;
- (b) if so, the composition and terms of reference of the said Committee along with the work done by the Committee and the achievements made, so far;
- (c) whether the Union and the State Governments have taken effective steps to eradicate the practice of untouchability in the country;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER FOR SOCIAL JUSTICE AND EMPOWERMENT (KUMARI SELJA)

- (a) to (e) A Statement is laid on the Table of the House.